LIST OF CREDITORS OF ALLIED REALBUILD PRIVATE LIMITED

FORMERLY KNOWN AS "ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED"

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

SI. No.	Category of creditor	Summary rece		Summary clair adm	ns		Amount of claims rejected	Amount of claims under verification	Details	(Amount in ₹) Remark,if any
		No. of claims	Amount	No. of claims	Amount					-
1	Unpaid insolvency resolution process costs								N	
2	Liquidation costs incurred till date		MILITER,			111		l Palma	A N	
3	Secured financial creditors			***		alla del de de de de de		20 TO 10	A 0	
4	Unsecured financial creditors	1	7,77,17,260	1	3,00,00,000		0	4,77,17,260		Provisionally Admitted
5	Operational creditors (Workmen)									Admitted
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen, Employees and Government Dues)							,		
9	Other stakeholders, if any (other than financial creditors and operational creditors)									
То			7,77,17,260		3,00,00,000			4,77,17,260		



Annexure-1
Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of secured financial creditors

CI.] T 0							 						mount in ₹)
	Name of				Deta	ils of claim	admitted			Amount of	Amount	Amount	Amount of	Remarks.
Ne	. creditor	rec	eived							contingent			claim under	
	1	Date of	Amount	Amount of	Natureof	Amount	Amount	Whether	% voting	4 –			verification	
		receipt	claimed	claim	claim	coveredby	covered		share in		dues,			
		· .		admitted			by		COC	ĺ	that may		i	
						interest	guarantee	,			be set			
									l		off		ŀ	
	T													
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Annexure-2

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of unsecured financial creditors

(Amount in ₹

CI	N. C	I TO 4 17 0			 							(Amount ir	1₹).
SI. No.	Name of creditor	Details of c	claimreceived		Details	s of claim :	admitted	Amount of continge ntclaim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Rema rks,if any	
		Date of receipt	Amount claimed	Amount of claim admitted	1	1	party?	% voting share in COC					
	Kaliber Associated Private Limited	16.02.2024	7,77,17,260	3,00,00,000			1-100ph/17	100				4,77,17,260	Provisi onally Admitt ed
								. ,					

Annexure-3

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (Workmen)

(Amount in

SI. No.	authorised	Name of workman	1	of claim eived	Details of claim a	dmitted		Amount of contingent		Amount of claim under	₹) Remarks, if any
	representative, if any		1	Amount claimed	 Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	verification	



Annexure-4

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (Employees)

	1		 								(Am	ount in ₹)
No.	authorised	Name of employee	of claim eived		Details of claim ad	lmitted		Amount of contingent		Amount of claim	Amount of claim under	Remarks, if any
	representative, if any		claimed	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date		% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejec te d	verification	

Annexure-5

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024 List of operational creditors (Government Dues)

SI.	D-4-9	Details of Claimant Details of claim Details of claim admitted A												ount in ₹)
No.		i Claimant				Deta	ils of claim	admitted	Amount			Amount of	Remarks,	
110.			received	t		· · · · · · · · · · · · · · · · · · ·				of	of any	of claim	claim	if any
	Department	Government	Date of	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	,
			receipt	claimed	of claim	of	covered by	lien /	in total	claim-	dues,		verification	
					admitted	claim	lien or	attachment	amount		that			
							attachment	removed?	of claims		may be			
						 	pending	(Yes/No)	admitted		set off			
							disposal	` ,						
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Annexure-6

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of operational creditors (other than Workmen, Employees and Government Dues)

- T	127 2								 			(A	mount in ₹)	
1		Category of stakeholders (s of claim eived		D	etails of clain	admitted					Amount of	1 1
		preference shareholders /	Date	Amount claimed	Amount of claim admitte d	of claim	attachment	attachment removed?	% share in total amount of claims	1 ~	mutual dues, that may be	claim rejected	elaim under verification	if any
		/ others)					pending disposal	(Yes/No)	admitted		set off			

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Annexure-7

Name of the corporate debtor: Allied Realbuild Private Limited; Date of commencement of CIRP: 07.02.2024; List of Creditors as on: 28.02.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

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